नागर विमानन और पर्यटन मंत्रालय में राज्य मंत्री (श्री शिवराज पाटिल) : (क) और (ख) वन (संरक्षण) अधिनियम, 1980 के तहत स्वीकृति प्राप्त करने में विलम्ब होने के कारण आदिवासी क्षेत्रों में विकास कार्य के कार्यान्वयन में महसूस की गई कठिनाइयों के कुछ मामले सरकार के ध्यान में आये हैं। इस प्रकार के मामलों में विलम्ब मुख्य रूप से पहली बार में वांछित सूचना पूर्ण रूप में न भेजने के कारण हुआ। अपेक्षित सूचना भेजने की प्रक्रिया को सुविधाजनक बनाने के लिये विस्तृत दिशा-निर्देश जारी किये गये हैं, ताकि शीघ्र निर्णय लेने में सुविधा हो।

(ग) जी, नहीं।

वृक्षों की कटाई पर प्रतिबन्ध लगाया जाना

865. **श्री अजीत जोगी** : क्या पर्यावरण और वन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार वनों की कटाई तथा लकड़ी की चोरी को रोकने के लिये देश के कुछ वन-प्रधान राज्यों में, भविष्य में, वृक्षों की कटाई पर पूर्ण प्रतिबन्ध लगाने का विचार कर रही है ; और

(ख) क्या सरकार उन राज्यों को जो स्वत: अपने वनों की कटाई पर पूर्ण प्रतिबन्ध लगायेंगे, पर्याप्त सहायता अथवा मुआवजा प्रदान करने का विचार रखती है, ताकि इसके कारण उन्हें होने वाली राजस्व की हानि की क्षतिपूर्ति की जा सके ?

नागर विमानन और पर्यटन मंत्रालय के राज्य मंत्री (श्री शिवराज पाटिल) : (क) और (ख) केन्द्रीय वानिकी बोर्ड ने दिसम्बर, 1987 में हुई अपनी 22वीं बैठक में सर्वसम्मति से निम्नलिखित संकल्प अपनाये :—

1. वनों के संरक्षण के लिये लकड़ी की निकासी को रोका जाये ;

2. इसके परिणाम स्वरूप राज्य राजस्व में कमी की क्षतिपूर्ति की जायेगी क्षतिपूर्ति की मात्रा का निर्धारण वित्त आयोग करेगा।

इन सिफारिशों को राज्य सरकारों को भेज दिया गया है और इससे राजस्व की कितनी हानि होगी, इस बारे में उनसे ब्यौरे मांगे गये हैं। क्षतिपूर्ति के मामले को वित्त आयोग के साथ उठाया गया है।

Closure of a NTC Mill in Gulbarga

866. SHRI H. HANUMANTHAPPA: i Will the Minister of TEXTILES be p!ea-sed to state :

(a) whether it is a fact that the M.S.K. Mill, Gulbarga belonging to NTC has been closed down rendering more than 2,000 workers unemployed ; and

(b) if so, since when it is lying closed, the compelling reasons for the closure and the effort made or being made to reopen the Miil?

THE MINISTER OF TEXTILES (SHRI P.AM NIWAS MIRDHA): (a) Mahboob Shahi Gulbarga Mills, .Gulbarga is closed since 1-6-1988 as a result of disconec-tion of power supply by the Kamataka Electricity Board. NTC has declared a lay-off in the mill.

(b) The question of reopening of the mill is before the Karnataka High Court and is, therefore, subjudice.

Jewellery found Missing from a Bank Locker

867. SHRI ISH DUTT YADAV.
SHRJ RAM AWADHESH SINGH:

Will the Minister of FINANCE bet pleased to state:

(a) whether it is a fact that gold and diamond jewellery worth lakhs of rupees was found missing from a locker of a nationalised bank in North Delhi recently:

(b) if so, what are the details thereof;

(c) what is the result of the inquiry made by Government into the missing *iewtllecy* from the bank locker staling as to whether any connivance of the bank staff in 'the theft has been established; and

(d) What action has been taken by Government in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFRAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (d) As per available information, one case of missing of jewellery from a locker has taken place in Ashok Vihar, North Delhi Branch of Punjab National Bank.

Punjab National Bank has reported that on 16-6-88 when the lessee of the locker came to the branch to operaie her locker, she found the "patti" provided for the customer's extra lock on the lock er in a hanging position although the lock was intact, and brought this fact to the notice of the Custodian of the Safe Deposit Vault. The locker was opened after applying the Master Key by the Custodian and Customer's key by the lessee. After opening, the locker, the lessee reported that her entire jewellery etc. had been removed by someone from the locker. The police were informed of the incident and they have taken up in vestigation. The Bank has further repor ted that involvement or otherwise of the staff can be determined only after the police authorities have completed their investigations.

Appointment of Chairman of STC and MMTC

868. SHRI SURESH KALMADI : Will the Minister of COMMERCE be pleased to state:

(a) whether ft is a fact that bureaucrats from IAS cadre are being appointed as Chairman-cum-Managing Director in State Trading Corporation and Mineral AND METALS Trading Corporation in places of professional managers' eariter short-listed by the Public Enterprises Selection Board for these posts ; and

(b) what are the reasons for doing so?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI): (a) and (b) Some senior officers belonging to organised services are being considered for appointment as Chairman of STC and MMTC, alongwith the professional managers earlier shortlisted by the Public Enterpriser Selection Board for these posts. This has? been done with a view to broadbasing the area of selection.

Calculation of Export Earnings

दिल्ली यातायात पुलिस में महिलायें

869. श्री सुशील कुमार पट्टनायक : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली पुलिस के महिला पुलिस कार्मिकों को यातायात पुलिस में न तो बढ़ावा दिया जा रहा है और न ही नियुक्त किया जा रहा है तथा इस प्रकार का कोई प्रस्ताव विचाराधीन नहीं है ; और

(ख) यदि हां, तो उसके क्या कारण हैं ?

कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री तथा गृह मंत्रालय में राज्य मंत्री (श्री पी० चिदम्बरम) : (क) जी नहीं, श्रीमान । दिल्ली यातयात पुलिस में महिला पुलिस कार्मिकों को इस यूनिट की स्वीकृत संख्या को ध्यान में रखते हुए तैनात किया जाता है ।

(ख) प्रश्न नहीं उठता ।

870. SHRI SURESH KALMADT Will the Minister of COMMERCE be pleased *to* state:

(a) whether nnder the parameters of the existing policy an export commnrit-